

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2460**

**TO BE ANSWERED ON THE AUGUST 8TH, 2018/SHRAVANA 17, 1940 (SAKA)
ATTACKS ON RTI WORKERS, WHISTLE BLOWERS AND SOCIAL WORKERS**

2460. SHRIMATI JHARNA DAS BAIDYA:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of attacks that took place on RTI workers, whistle blowers and social workers in the last three years, the details thereof;

(b) whether National Crime Records Bureau (NCRB) classifies these attacks in a different head, if so, the details of these attacks in the last three years; and

(c) how many cases, FIRs have been registered, chargesheets filed, trials or convictions/acquittals from year 2015 onwards?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c) National Crime Records Bureau (NCRB) has started collecting data from State/ UTs on cases registered and persons arrested for attack on whistle blowers and RTI Activists/Social Activists, for the offence of causing grievous hurt under sections 325, 326, 326A and 326B of IPC on a monthly basis from 2017 onwards only. However, the data for the year 2017 is not complete for all States/UTs. Data on charge-sheet filing, trial status or conviction is not being maintained by NCRB, at present.
